

Dear

Sub: TRAI Recommendations on Foreign Investment Limits for Broadcasting Sector

Please refer to your D.O.No.18/15/2007-BP&L (Pt.) dated December 11, 2007, requesting TRAI for recommendations to the Government on Foreign Investment Limits for Broadcasting Sector. The recommendations were specifically sought for different segments of broadcasting sector such as teleport, DTH, satellite radio, HITS, cable operators and FM radio.

2. TRAI has in line with its established practice, completed a process of public consultation to ensure transparency in its decision making process. This process included preparation of a Consultation Paper and holding Open House Discussion.
3. The consultation paper was released on March 3, 2008, and it analyzed the various issues such as the need for foreign investments, current status of limits on foreign investments and need for review of existing foreign investment limits. An Open House discussion was held on 4th April, 2008 in Mumbai to obtain views of the general public and other stakeholders. All the inputs received during the consultation process have been duly considered by TRAI while finalizing its recommendations on the subject.
4. Accordingly, the recommendations of the Authority on the subject (**Annexure 'A'**) and Consultation Paper (**Annexure 'B'**) are enclosed herewith.
6. A Press Note issued in this regard is also enclosed (Annexure 'C').
7. The recommendations along with the text of this letter have been placed today on the TRAI website (www.traigov.in) for public information.

With regards.

Yours sincerely,

(Nripendra Misra)

Ms. Asha Swarup,
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